

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.205
C.P. (IB)/188(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Mercedes-Benz Financial Services India Private Limited
VS
M/s. Emerald Luxury Cars LLP

.....**Applicant**

.....**Respondent**

Order delivered on: 01/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. S. Namasivayam, Adv.

For the Respondent :

ORDER

Respondent failed to appear in-spite of notice by paper publication, hence, proceeded ex-parte. Ld. Counsel for the applicant submitted that settlement talks are going on between the parties, hence, requested for adjournment.

List for further consideration on 17.04.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)